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**Nirmalya Bhattacharjee Vs State Of Meghalaya & Ors**

**Writ Petition (C) No. 331 Of 2021**

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**Court:** Meghalaya High Court At Shillong

**Date of Decision:** July 26, 2022

**Acts Referred:**

Constitution Of India, 1950 " Article 12, 14, 16

**Hon'ble Judges:** H. S. Thangkhiew, J

**Bench:** Single Bench

**Advocate:** S. Sen, S. Shallam, S. Sahay, R. Colney

**Final Decision:** Dismissed

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**Judgement**